A BRIEF REPORT

OF

THE BUSINESS TRANSACTED DURING THE FIRST SESSION

(16, 22, 23, 24 MARCH, 2017)

OF

THE SEVENTH LEGISLATIVE ASSEMBLY

OF

THE STATE OF GOA

GOA LEGISLATURE SECRETARIAT
PORVORIM – GOA
2017
A BRIEF REPORT

OF

THE BUSINESS TRANSACTED DURING THE FIRST SESSION

(16, 22, 23, 24 MARCH, 2017)

OF

THE SEVENTH LEGISLATIVE ASSEMBLY

OF

THE STATE OF GOA

GOA LEGISLATURE SECRETARIAT
PORVORIM – GOA
2017
PREFACE

This booklet contains statistical information of the business transacted by the Seventh Legislative Assembly of the State of Goa during its First Session, which was held on the 16, 22, 23 and 24 March, 2017.

PORVORIM – GOA
31/3/2017

N.B. SUBHEDAR
SECRETARY, LEGISLATURE
A BRIEF REPORT OF THE BUSINESS TRANSACTED BY THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA DURING ITS FIRST SESSION, 2017, WHICH WAS HELD ON THE 16\textsuperscript{TH}, 22\textsuperscript{ND}, 23\textsuperscript{RD} AND THE 24\textsuperscript{TH} MARCH, 2017

1. INTRODUCTION

Dr. (Smt.) Mridula Sinha, the Hon. Governor of Goa, vide Order dated the 15\textsuperscript{th} March, 2017, summoned the First Session of the Seventh Legislative Assembly of the State of Goa, which commenced on the 16\textsuperscript{th} March, 2017, at 11 30 AM at the Assembly Hall, Porvorim, Goa. The National Anthem was played at the commencement of the Session. The First Session, 2017 of the Seventh Legislative Assembly of the State of Goa had 4 sittings and had a duration of 6 hours and 8 minutes and has transacted an effective and a significant business.

2. DURATION OF THE SITTINGS OF THE HOUSE

The total duration of the sittings of the House was 6 hours and 8 minutes.

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Dates of sittings</th>
<th>Duration of sittings</th>
<th>Total duration of the sittings</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>16.3.2017</td>
<td>11 30 AM to 12 28 PM</td>
<td>0 58</td>
</tr>
<tr>
<td>2.</td>
<td>22.3.2017</td>
<td>11 30 AM to 11 50 AM</td>
<td>0 20</td>
</tr>
<tr>
<td>3.</td>
<td>23.3.2017</td>
<td>11 30 AM to 1 26 PM</td>
<td>1 56</td>
</tr>
<tr>
<td>4.</td>
<td>24.3.2017</td>
<td>11 30 AM to 1 53 PM</td>
<td>2 27</td>
</tr>
</tbody>
</table>

The total duration of the sittings of the House was 6 hours and 8 minutes.

3. ATTENDANCE OF THE HON. MEMBERS DURING THE FIRST SESSION OF THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA (EXCLUDING THE MINISTERS) IS ENUMERATED BELOW:

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name of the Hon. Member</th>
<th>No of day/s attended the Session</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Shri Dayanand Raghunath Sopte</td>
<td>4 days</td>
</tr>
<tr>
<td>2.</td>
<td>Shri Rajesh Patnekar</td>
<td>4 days</td>
</tr>
</tbody>
</table>
3. **Shri Nilkanth Ramnath Halarnkar** | 4 days  
4. **Shri Sidharth Kuncalienker** | 4 days  
   *Shri Sidharth Sripad Kuncalienker, was appointed by the Hon. Governor, to be the Pro tem Speaker on 15.3.2017.*  
5. **Shri Vishwajit Pratapsingh Rane** | 1 day  
   *The Resignation tendered by Shri Vishwajit Pratapsingh Rane, elected Member from Valpoi Constituency, from his seat in the House from the 16th March, 2017 afternoon, has been accepted by the Hon. Speaker, Goa Legislative Assembly w.e.f. the 16th March, 2017 afternoon. (Bulletin Part II No. 7 dated 16.3.2017).*  
6. **Shri Chandrakant (Babu) Kavlekar** | 4 days  
   *The Speaker, Goa Legislative Assembly, has recognized Shri Chandrakant Kavlekar, as the Leader of the Opposition of the Goa Legislative Assembly with effect from the forenoon of the 21st March, 2017. (Bulletin Part II No. 15 dated 21.3.2017).*  
7. **Dr. Pramod Sawant** | 4 days  
   *Dr. Pramod Sawant, a Member of Goa Legislative Assembly, is elected as the Speaker of Goa Legislative Assembly on the 22nd March, 2017, in pursuance of Article 178 of the Constitution. (Bulletin Part II No.15 dated 22.3.2017).*  
8. **Shri Michael Lobo** | 4 days  
   *Shri Michael Lobo, stands duly elected to the post of the Deputy Speaker of the Goa Legislative Assembly on the 24th March, 2017.*  
9. **Shri Glenn Souza Ticlo** | 4 days  
10. **Smt. Jennifer Monserrate** | 4 days  
11. **Shri Antonio Caetano Fernandes** | 4 days  
12. **Shri Francisco Silveira** | 4 days  
13. **Shri Pravin Zantye** | 4 days  
14. **Shri Pratapsingh Raoji Rane** | 4 days  
15. **Shri Ravi Sitaram Naik** | 4 days  
16. **Shri Subhash Ankush Shirodkar** | 4 days  
17. **Shri Milind Sagun Naik** | 4 days  
18. **Shri Jose Luis Carlos Almeida** | 4 days
DATES OF SITTINGS OF THE SESSION

16.3.2017

1. OATH OR AFFIRMATION

(I) Shri Sidharth Sripad Kuncalienker, was appointed by the Hon. Governor, to be the Pro tem Speaker on 15.3.2017. He was appointed to be the person before whom the Hon. Members could make and subscribe the Oath or Affirmation. The newly elected Members of the Seventh Legislative Assembly of the State of Goa made and subscribed the Oath or Affirmation and took their seats in the House on 16.3.2017.

(II) The following Members made and subscribed the Oath or Affirmation and took their seats in the House on 16.3.2017:
<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name of the Hon. Member</th>
<th>No. and Name of Assembly Constituency</th>
<th>Party Affiliation</th>
<th>Language in which the Oath or Affirmation was taken by the Hon. Members</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Shri Dayanand Raghunath Sopte</td>
<td>1- Mandrem</td>
<td>Indian National Congress</td>
<td>Marathi</td>
</tr>
<tr>
<td>2.</td>
<td>Shri Ajgaonkar Manohar Trimbak</td>
<td>2- Pernem</td>
<td>Maharashtrawadi Gomantak Party</td>
<td>Marathi</td>
</tr>
<tr>
<td>3.</td>
<td>Shri Rajesh Patnekar</td>
<td>3- Bicholim</td>
<td>Bharatiya Janata Party</td>
<td>Marathi</td>
</tr>
<tr>
<td>4.</td>
<td>Shri Nilkanth Ramnath Halarnkar</td>
<td>4- Tivim</td>
<td>Indian National Congress</td>
<td>English</td>
</tr>
<tr>
<td>5.</td>
<td>Shri Francisco C.J. A. De Pinto E Souza</td>
<td>5- Mapusa</td>
<td>Bharatiya Janata Party</td>
<td>English</td>
</tr>
<tr>
<td>6.</td>
<td>Shri Vinoda Datarama Paliencar</td>
<td>6- Siolim</td>
<td>Goa Forward Party</td>
<td>Konkani</td>
</tr>
<tr>
<td>7.</td>
<td>Shri Jayesh Vidyadhar Salgaonkar</td>
<td>7- Saligao</td>
<td>Goa Forward Party</td>
<td>Konkani</td>
</tr>
<tr>
<td>8.</td>
<td>Shri Michael Vincent Lobo</td>
<td>8- Calangute</td>
<td>Bharatiya Janata Party</td>
<td>English</td>
</tr>
<tr>
<td>9.</td>
<td>Shri Rohan Khaunte</td>
<td>9- Porvorim</td>
<td>Independent</td>
<td>Konkani</td>
</tr>
<tr>
<td>10.</td>
<td>Shri Glenn Souza Ticlo</td>
<td>10- Aldona</td>
<td>Bharatiya Janata Party</td>
<td>Konkani</td>
</tr>
<tr>
<td>12.</td>
<td>Shri Antonio Caetano Fernandes</td>
<td>13- St. Cruz</td>
<td>Indian National Congress</td>
<td>Konkani</td>
</tr>
<tr>
<td>13.</td>
<td>Shri Francisco Silveira</td>
<td>14- St. Andre</td>
<td>Indian National Congress</td>
<td>Konkani</td>
</tr>
<tr>
<td></td>
<td>Name</td>
<td>Constituency</td>
<td>Party</td>
<td>Language</td>
</tr>
<tr>
<td>---</td>
<td>-----------------------------</td>
<td>---------------</td>
<td>--------------------------------</td>
<td>----------</td>
</tr>
<tr>
<td>14.</td>
<td>Shri Pandurang Madkaikar</td>
<td>15-Cumbarjua</td>
<td>Bharatiya Janata Party</td>
<td>English</td>
</tr>
<tr>
<td>15.</td>
<td>Shri Pravin Zantye</td>
<td>16-Maem</td>
<td>Bharatiya Janata Party</td>
<td>Marathi</td>
</tr>
<tr>
<td>16.</td>
<td>Dr. Pramod Pandurang Sawant</td>
<td>17-Sanquelim</td>
<td>Bharatiya Janata Party</td>
<td>Marathi</td>
</tr>
<tr>
<td>17.</td>
<td>Shri Pratapsingh Raoji Rane</td>
<td>18-Poriem</td>
<td>Indian National Congress</td>
<td>English</td>
</tr>
<tr>
<td>18.</td>
<td>Shri Vishwajit Pratapsingh Rane</td>
<td>19-Valpoi</td>
<td>Indian National Congress</td>
<td>English</td>
</tr>
<tr>
<td>19.</td>
<td>Shri Govind Gaude</td>
<td>20-Priol</td>
<td>Independent</td>
<td>Konkani</td>
</tr>
<tr>
<td>20.</td>
<td>Shri Ravi Sitaram Naik</td>
<td>21-Ponda</td>
<td>Indian National Congress</td>
<td>Hindi</td>
</tr>
<tr>
<td>21.</td>
<td>Shri Subhash Ankush Shirodkar</td>
<td>22-Siroda</td>
<td>Indian National Congress</td>
<td>Hindi</td>
</tr>
<tr>
<td>22.</td>
<td>Shri Ramkrishna alias Sudin Dhavalikar</td>
<td>23-Marcaim</td>
<td>Maharashtrawadi Gomantak Party</td>
<td>Marathi</td>
</tr>
<tr>
<td>23.</td>
<td>Shri Milind Sagun Naik</td>
<td>24-Mormugao</td>
<td>Bharatiya Janata Party</td>
<td>Marathi</td>
</tr>
<tr>
<td>24.</td>
<td>Shri Jose Luis Carlos Almeida</td>
<td>25-Vasco-Da-Gama</td>
<td>Bharatiya Janata Party</td>
<td>English</td>
</tr>
<tr>
<td>25.</td>
<td>Shri Mauvin Heliodoro Godinho</td>
<td>26-Dabolim</td>
<td>Bharatiya Janata Party</td>
<td>English</td>
</tr>
<tr>
<td>27.</td>
<td>Shri Wilfred D'Sa</td>
<td>28-Nuvem</td>
<td>Indian National Congress</td>
<td>Konkani</td>
</tr>
<tr>
<td>28.</td>
<td>Shri Aleixo Reginaldo Lourenco</td>
<td>29-Curtorim</td>
<td>Indian National Congress</td>
<td>Konkani</td>
</tr>
<tr>
<td>29.</td>
<td>Shri Vijai Sardesai</td>
<td>30-Fatorda</td>
<td>Goa Forward Party</td>
<td>Konkani</td>
</tr>
<tr>
<td>30.</td>
<td>Shri Digambar Vasant Kamat</td>
<td>31-Margao</td>
<td>Indian National Congress</td>
<td>Konkani</td>
</tr>
</tbody>
</table>
31. Shri Churchill Alemao 32- Benaulim Nationalist Congress Party Konkani
32. Shri Luizinho Faleiro 33- Navelim Indian National Congress Konkani
33. Shri Clafasio Dias 34- Cuncolim Indian National Congress Konkani
34. Shri Filipe Nery Rodrigues 35- Velim Indian National Congress English
35. Shri Chandrakant (Babu) Kavlekar 36- Quepem Indian National Congress Hindi
36. Shri Nilesh Cabral 37- Curchorem Bharatiya Janata Party English
37. Shri Deepak Prabhu Pauskar 38- Sanvordem Maharashtrawadi Gomantak Party Marathi
38. Shri Prasad Shashikant Gaonkar 39- Sanguem Independent Marathi
39. Shri Isidore Aleixinho Fernandes 40- Canacona Indian National Congress Konkani

2. MOTION OF CONFIDENCE
   (i) Shri Manohar Parrikar, the Hon. Chief Minister, moved the following on 16.3.2017:

   “That this House expresses its Confidence in the Council of Ministers headed by Shri Manohar Parrikar.”

   (ii) Shri Sidharth Sripad Kuncalienker, the Pro tem, Speaker, then put the Motion to the vote of the House by asking the Members to stand up for those in favour of the Motion. Accordingly, 22 Members stood in favour of the Motion and 16 Members stood against the Motion. Thus the Motion of Confidence was adopted, wherein the Confidence in the Council of Ministers headed by Shri Manohar Parrikar was proved in majority (i.e. 22 in favour of the Motion and 16 against the Motion).
DATES OF SITTINGS OF THE SESSION
22.3.2017

1. **ANNOUNCEMENT MADE BY THE PRO TEM SPEAKER IN THE HOUSE**

Shri Sidharth Sripad Kuncalienker, the *Pro tem Speaker*, announced in the House, that Shri Vishwajit. Pratapsingh. Rane, elected from Valpoi Constituency, has resigned from his seat on 16.3.2017 (Afternoon).

2. **ELECTION OF SPEAKER**

(a) Shri Sidharth Sripad Kuncalienker, the *Pro tem Speaker*, announced the receipt of the following nominations for election to the post of the Speaker. All the following nominations were moved by the Proposers and Seconders on 22.3.2017:

- **Dr. Pramod Sawant**
  - Proposed by Shri Rajesh Patnekar
  - Seconded by Shri Glenn J.V.A.E. Souza Ticlo

- **Dr. Pramod Sawant**
  - Proposed by Shri Ramkrishna Dhavalikar
  - Seconded by Shri Manohar Ajgaonkar

- **Dr. Pramod Sawant**
  - Proposed by Shri Vijai Sardesai,
  - Seconded by Shri Rohan Khaunte

- **Dr. Pramod Sawant**
  - Proposed by Shri Govind Gaude
  - Seconded by Shri Prasad Gaonkar

- **Shri Aleixo Reginaldo Lourenco**
  - Proposed by Shri Luizinho Faleiro
  - Seconded by Shri Chandrakant Kavalekar

- **Shri Aleixo Reginaldo Lourenco**
  - Proposed by Shri Digambar Kamat
  - Seconded by Smt. Jennifer Monserrate
Shri Aleixo Reginaldo Lourenc0

Proposed by Shri Isidore Fernandes
Seconded by Shri Ravi Naik

(b) Shri Sidharth Sripad Kuncalienker, the Pro tem Speaker, then, put the Motion to the vote of the House by asking the Members to stand up for those in favour of the Motion. Accordingly, 20 Members stood in favour of the Motion and 15 Members stood against the Motion. Thus the Motion was adopted, by 20 in favour of the Motion and 15 against the Motion on the 22nd March, 2017.

(c) Thereafter Shri Sidharth Sripad Kuncalienker, the Pro tem Speaker, declared that Dr. Pramod Sawant, stands duly elected as the Speaker of the Goa Legislative Assembly on the 22nd March, 2017.

(d) On election of Dr. Pramod Sawant, to the post of Speaker, Shri Manohar Parrikar, the Hon. Chief Minister and Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition, escorted him to his Chair.

(e) Shri Manohar Parrikar, the Hon. Chief Minister and Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition, congratulated Dr. Pramod Sawant, for being elected as the Speaker of the House.

(g) Dr. Pramod Sawant, the Hon. Speaker, thanked all the Members of the House, for electing him as the Speaker of the Goa Legislative Assembly.

3. NOMINATION OF THE HON. MEMBERS ON THE PANEL OF THE PRESIDING MEMBERS FOR THE YEAR 2017-2018

The following Members were nominated on the Panel of Presiding Members for the year 2017-2018:

1. Shri Rajesh Patnekar
2. Shri Mauvin Godinho
3. Shri Francisco Silveira
4. Shri Isidore Fernandes

DATES OF SITTINGS OF THE SESSION
23.3.2017

1. ADDRESS BY THE HON. GOVERNOR
Dr. (Smt.) Mridula Sinha, the Hon. Governor of Goa, delivered her Address to the Seventh Legislative Assembly of the State of Goa during its First Session on the 23rd March, 2017, at 11 30 AM at the Assembly Hall. (During the Address of the Hon. Governor, Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition along with other Opposition Members left the House in protest).

2. COPY OF THE ADDRESS BY THE HON. GOVERNOR LAID ON THE TABLE OF THE HOUSE
The Secretary, Legislature, laid a copy of the Address delivered by the Hon. Governor of Goa on the Table of the House.

3. OBITUARY REFERENCES
(i) Dr. Pramod Sawant, the Hon. Speaker, made Obituary References to the passing of the following distinguished luminaries on the 23rd March, 2017:

1. Late Smt. Shashikalatai Kakodkar, the first woman former Chief Minister of the then Union Territory of Goa, Daman and Diu and former Minister of the State of Goa for Education, Public Health, Public Assistance and Social Welfare, passed away on the 28th October, 2016.

2. Late Smt. Sanyogita Zoiba Rane Sardesai, former Member of Parliament, passed away on the 12th January, 2017.

3. Late Ms. J. Jayalalithaa, former Chief Minister of Tamil Nadu, passed away on the 5th December, 2016.

4. Late Shri Ishwardas Natekar, a veteran freedom fighter, passed away on the 23rd May, 2016.
5. Late Shri George Menezes, a renowned Goan author, columnist and diplomat, passed away on the 9th September, 2016.

6. Late Shri Nandu Honap, a veteran musician and a noted violinist, passed away on the 17th September, 2016.

7. Late Shri Vasant Pai Raikar, a veteran freedom fighter, passed away on the 30th September, 2016.

8. Late Shri Shivaji Kudchadkar, a veteran freedom fighter, passed away on the 30th September, 2016.

9. Late Smt. Parmeshwar Godrej, an eminent philanthropist, passed away on the 10th October, 2016.

10. Late Shri Chandrakant Kenkre, a veteran freedom fighter, passed away on the 26th October, 2016.

11. Late Shri Harishchandra Gopalkrishna Pai, a veteran freedom fighter, passed away on the 24th October, 2016.

12. Late Shri Uttam Khandeparker, a veteran freedom fighter, passed away on the 26th October, 2016.

13. Late Shri Anil Swakul, a noted theatre artiste, passed away on the 30th October, 2016.

14. Late Shri Mahabaleshwar Divkar, a veteran freedom fighter, passed away on the 1st November, 2016.

15. Late Smt. Vimal Ranade, an eminent social worker, passed away on the 13th November, 2016.

16. Late Shri Pandit Shrikrisna Savlaram Haldankar alias Late Shri Pandit Babanrao Haldankar, son of Goa and a renowned singer from Agra Gharana, passed away on the 17th November, 2016.

17. Late Shri Narsinh Chari, a veteran freedom fighter, passed away on the 19th November, 2016.

18. Late Rev. Fr. Francisco Caldeira, who epitomized the values of humanity and great compassion, passed away on the 21st November, 2016.

20. **Late Shri Sakharam Kalshavkar**, a veteran freedom fighter, passed away on the 25th November, 2016.


22. **Late Shri Anand Yadav**, a noted Marathi litterateur and winner of the prestigious Sahitya Akademi Award, passed away on the 27th November, 2016.

23. **Late Dr. Sulbha Brahme**, a noted Economist and an eminent social worker, passed away on the 1st December, 2016.

24. **Late Shri Biro Vitho Pawne**, a veteran freedom fighter, passed away on the 2nd December, 2016.

25. **Late Smt. Guilhermina Leitao**, popularly known as **Smt. Meena Leitao**, a talented actress, singer and a Tiatrist of the Konkani stage passed, away on the 11th December, 2016.

26. **Late Shri Peter Gomes**, a renowned footballer and a Tiatrist, passed away on the 26th December, 2016.

27. **Late Shri Om Puri**, a veteran actor, passed away on the 6th January, 2017.

28. **Late Shri Dattaram Kanekar**, an eminent dramatist, director, sportsman and social worker, passed away on the 2nd February, 2017.

29. **Late Shri Madhav Pandit**, a veteran freedom fighter and a noted educationist, passed away on the 15th February, 2017.

30. **Late Shri Shambhu Palkar**, a veteran freedom fighter, passed away on the 20th February, 2017.

31. **Late Shri Somnath Vishwanath Naik**, a noted author and a prominent actor, passed away on the 13th March, 2017.

(ii) The following Members spoke on the Obituary References:
1. Shri Ramkrishna Dhavalikar, Minister for P.W.D.
2. Shri Sidharth Kuncalienkar, MLA
3. Shri Churchill Alemao, MLA
4. Shri Mauvin Godinho, MLA
5. Shri Nilesh Cabral, MLA
6. Shri Manohar Azgaonkar, Minister for Tourism
7. Shri Vijai Sardesai, Minister for Town and Country Planning
8. Shri Rajesh Patnekar, MLA
9. Shri Rohan Khaunte, Minister for Revenue
10. Shri Govind Gaude, Minister for Art and Culture
11. Shri Vinoda Palienkar, Minister for W.R.D.
12. Shri Manohar Parrikar, Chief Minister.
13. Dr. Pramod Sawant, Speaker

(iii) Thereafter, the House paid its rich tributes and homage to these distinguished luminaries and also to the great Martyrs, Late Shri Bhagat Singh, Rajguru and Sukhdev, on Martyrs Day which is observed on the 23rd March every year. The Obituary References were unanimously passed by the House. Thereafter, the House stood in silence for one minute as a mark of respect to the departed souls.

4. PAPER LAID ON THE TABLE OF THE HOUSE


5. ASSENT TO BILLS

The Assent of the Hon. Governor of Goa to the following 13 Bills passed by the Goa Legislative Assembly were reported by the Secretary, Legislature, on the 23rd March, 2017:

3. The Goa Value Added Tax (Ninth Amendment) Bill, 2016
12. The Goa Agricultural Produce Marketing (Development and Regulation) (Amendment) Bill, 2016

6. GOVERNMENT BILL INTRODUCED

DATES OF SITTINGS OF THE SESSION

24.3.2017

1. ELECTION OF THE DEPUTY SPEAKER
(a) Dr. Pramod Sawant, the Hon. Speaker, announced the receipt of the following nominations for election to the post of the Deputy Speaker. All the following nominations were moved by the Proposers and Seconders on 24.3.2017:

Shri Michael Lobo
   Proposed by Shri Vijai Sardesai
   Seconded by Shri Jayesh Salgaonkar

Shri Michael Lobo
   Proposed by Shri Nilesh Cabral
   Seconded by Shri Sidharth Kuncalienker

Shri Michael Lobo
   Proposed by Shri Rohan Khaunte
   Seconded by Shri Govind Gaude
Shri Michael Lobo
Proposed by Shri Ramkrishna Dhavalikar
Seconded by Shri Deepak Prabhu Pauskar

Shri Isidore Alexinho Fernandes
Proposed by Shri Chandrakant Kavalekar
Seconded by Shri Wilfred D’Sa

Shri Isidore Alexinho Fernandes
Proposed by Smt. Jennifer Monserrate
Seconded by Shri Digambar Kamat

Shri Isidore Alexinho Fernandes
Proposed by Shri Aleixo Reginaldo Lourenco
Seconded by Shri Clafasio Dias

(b) Dr. Pramod Sawant, the Hon. Speaker, then put the Motion, proposed by Shri Nilesh Cabral, MLA and Seconded by Shri Sidharth Kuncalienker, MLA, to the vote of the House, by asking the Members to stand up for those in favour of the Motion. Accordingly, 21 Members stood in favour of the Motion and 15 Members stood against the Motion. Thus the Motion was adopted, by 21 in favour of the Motion and 15 against the Motion on the 24th March, 2017.

(c) Thereafter, Dr. Pramod Sawant, the Hon. Speaker, declared that Shri Michael Lobo, stands duly elected to the post of the Deputy Speaker of the Goa Legislative Assembly on the 24th March, 2017.

(d) On election of Shri Michael Lobo, to the post of the Deputy Speaker, Shri Manohar Parrikar, the Hon. Chief Minister and Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition escorted him to his Chair.

(e) The following Members spoke:
   1. Shri Manohar Parrikar, Chief Minister
   2. Shri Chandrakant Kavalekar, Leader of the Opposition
3. Shri Ramkrishna Dhavalikar, Minister for P.W.D.
4. Shri Churchill Alemao, MLA
5. Shri Michael Lobo, Deputy Speaker
6. Dr. Pramod Sawant, Speaker

(f) Shri Michael Lobo the Hon. Deputy Speaker, thanked all the Members of the House, for electing him as the Deputy Speaker of the Goa Legislative Assembly.

2. **PAPER LAID ON THE TABLE OF THE HOUSE**

**PRESENTATION OF THE SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2016-2017 (SECOND BATCH)**


Dr. Pramod Sawant, the Hon. Speaker, put the presented the Supplementary Demands for Grants for the year 2016-2017 (Second Batch) to the vote of the House:
Division was sought:
21 In favour
16 Against
Thereafter, the Supplementary Demands for Grants for the year 2016-2017 (Second Batch) were passed on the 24th March, 2017.

5. **PRESENTATION OF THE ANNUAL FINANCIAL STATEMENT FOR THE YEAR 2017-2018**
(i) Shri Manohar Parrikar, the Hon. Chief Minister, presented the Annual Financial Statement for the year 2017-2018 on the 24th March, 2017.
(ii) Shri Pratapsingh Rane and Shri Luizinho Faleiro, MLAs sought clarifications.

(iii) Shri Manohar Parrikar, the Hon. Chief Minister replied to the clarifications sought.

6. PRESENTATION, DISCUSSION, VOTING AND PASSING OF THE ‘VOTE ON ACCOUNT’ FOR THE YEAR 2017-2018

The ‘Vote on Account’ for the Financial year 2017-2018 was presented, discussed, voted and passed, by the House and the connected - The Goa Appropriation (Vote on Account) Bill, 2017, was introduced, considered and passed on the 24th March, 2017.

7. GOVERNMENT BILLS PASSED BY THE HOUSE

The following 3 Government Bills were passed by the First Session of the Seventh Legislative Assembly of the State of Goa:

(I) THE GOA UNIVERSITY (AMENDMENT) BILL, 2017

(a) Shri Manohar Parrikar, the Hon. Chief Minister, introduced - the Goa University (Amendment) Bill, 2017 on the 23rd March, 2017.

(b) Shri Manohar Parrikar, the Hon. Chief Minister, moved, that the Goa University (Amendment) Bill, 2017, be taken into consideration on the 24th March, 2017.

(c) Shri Prataspingh Rane, MLA, spoke on the Bill.

(d) The Motion for consideration of the Bill was put to vote and was adopted.

(e) Clauses 2 and 3, Clause 1, the enacting formula and the long title were put to vote and was adopted.

(f) The Motion for passing of the Bill was put to vote and was passed by the House on the 24th March, 2017.

(II) THE GOA APPROPRIATION BILL, 2017 (RELATING TO THE SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2016-2017 (SECOND BATCH)

(a) Shri Manohar Parrikar, the Hon. Chief Minister, moved for leave to introduce the Goa Appropriation Bill, 2017. The leave was granted and the Bill was introduced on the 24th March, 2017.

(b) Shri Manohar Parrikar, the Hon. Chief Minister, moved that the Goa Appropriation Bill, 2017, be taken into consideration.
Division was sought:
21 In favour
16 Against
The Motion for consideration of the Bill was put to vote and was adopted.
(c) Clauses 2 and 3, the Schedule, Clause 1, the enacting formula and the long title were put to vote and was adopted.
(d) The Motion for passing of the Bill was put to vote and was passed by the House on the 24th March, 2017.

(III) THE GOA APPROPRIATION BILL, (VOTE ON ACCOUNT) BILL, 2017
(a) Shri Manohar Parrikar, the Hon. Chief Minister, moved for leave to introduce the Goa Appropriation (Vote on Account) Bill, 2017. The leave was granted and the Bill was introduced on the 24th March, 2017.
(b) Shri Manohar Parrikar, the Hon. Chief Minister, moved that the Goa Appropriation(Vote on Account) Bill, 2017, be taken into consideration.
(c) The Motion for consideration of the Bill was put to vote and was adopted.
(d) Clauses 2 and 3, the Schedule, Clause 1, the enacting formula and the long title were put to vote and was adopted.
(e) The Motion for passing of the Bill was put to vote and was passed by the House on the 24th March, 2017.

8. NOMINATION OF THE MEMBERS ON THE BUSINESS ADVISORY COMMITTEE FOR THE YEAR 2017-2018
The following Members were nominated on the Business Advisory Committee for the year 2017-2018, on the 24th March, 2017:
1. Dr. Pramod Sawant, Speaker
2. Shri Michael Lobo, Deputy Speaker
3. Shri Manohar Parrikar, Chief Minister
4. Shri Chandrakant Kavalekar, Leader of the Opposition
5. Shri Ramkrishna Dhavalikar, Minister for P.W.D.
6. Shri Vijai Sardesai, Minister for Town and Country Planning
7. Shri Churchill Alemao, MLA

8. CONCLUSIONS
   Dr. Pramod Sawant, the Hon. Speaker, made Valedictory remarks on the conclusion of the Session on the 24th March, 2017 and thereafter the National Anthem was played in the Legislative Assembly Hall on the conclusion of the Session. The First Session, of the Seventh Legislative Assembly of the State of Goa was adjourned *sine die* by the Hon. Speaker at the conclusion of the Session on the 24th March, 2017 at 1 53 PM.

**********